

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

IA 626/2024 In C.P. (IB)/1092(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: STATE BANK OF INDIA V/s PATEL
ENGINEERING LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Venkatesh Dhond, Senior Counsel a/w Mr. Ajay Basutkar, Advocate appeared for the Petitioner.
2. Learned Counsel for the Corporate Debtor informs that matter listed in the Hon'ble High court is for order and today this matter be deferred accordingly.
3. Learned Counsel for the Petitioner has no objection to it.
4. List this matter on **01.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna